GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

RAJYA SABHA UNSTARRED QUESTION NO. 1543 ANSWERED ON 01.08.2025

REVISION IN RULES REGARDING TATKAL BOOKING

1543 SHRI A. D. SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has recently revised the rules for Tatkal booking in Railways;
- (b) if so, the details of the changes and the reasons;
- (c) the manner in which these changes are expected to enhance ease of booking for passengers;
- (d) whether the new system reduces time taken for booking and curbs misuse or agent manipulation; and
- (e) the feedback received from passengers on the new Tatkal booking procedure?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

- (a) to (e) To improve passenger access to Tatkal tickets & to ensure transparency the following steps have been taken by Indian Railways:
- i. With effect from 01-07-2025, tickets under Tatkal Scheme can be booked through the website of Indian Railway Catering and Tourism Corporation (IRCTC)/its app only by Aadhaar authenticated users.
- ii. Agents are barred from booking tickets during first 30 minutes of ARP of Tatkal booking.

Measures taken in this regard have improved ease of booking by reducing instant booking of tickets. The system has also been made more equitable by restricting multiple bookings using fake accounts. Taking steps to ensure transparency in booking of Tatkal tickets based on feedback received on various platforms is a continuous and ongoing process.
